

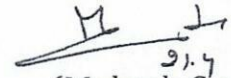
F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 21.04.2023

CIRCULAR

As covid cases are increasing, all are requested to wear mask. Sufficient number of masks may be kept in court halls. All other safety structures, as installed, will continue in place until further orders.

By Order,



(Mukesh Gupta)

Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, all benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy/Assistant Registrars, CESTAT, all benches.
5. Bar Association, CESTAT, all benches.
6. Chief Commissioner (AR) CESTAT, Delhi/Commissioner (AR) CESTAT, all regional benches.
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